



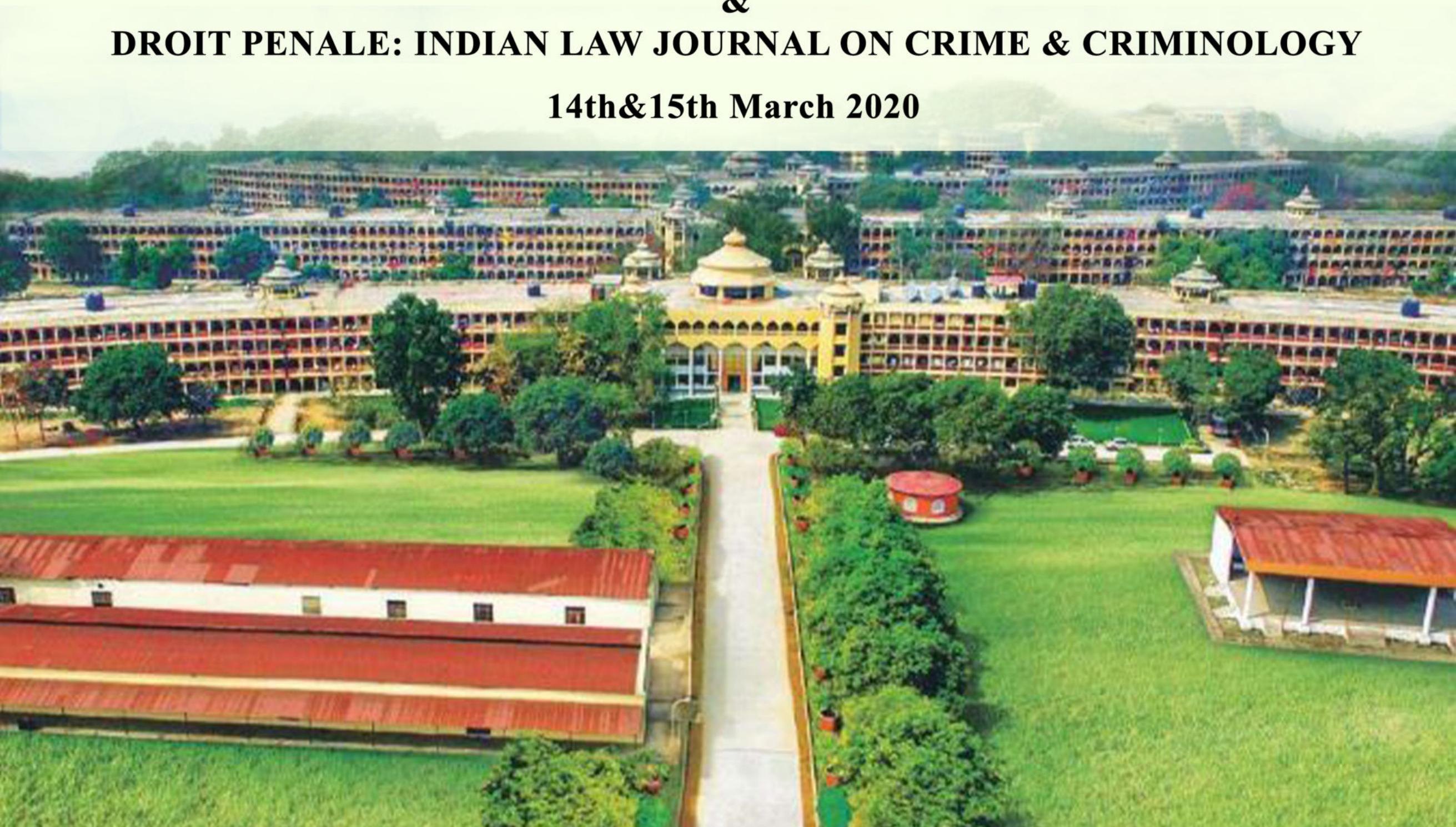
**2nd INTERNATIONAL SEMINAR  
ON  
CRIMINAL LAW  
&  
ADMINISTRATION OF CRIMINAL JUSTICE  
IN SOUTH ASIAN COUNTRIES**



**Organized by:-**

**MAHARISHI UNIVERSITY OF INFORMATION TECHNOLOGY, NOIDA  
&  
DROIT PENALE: INDIAN LAW JOURNAL ON CRIME & CRIMINOLOGY**

**14th&15th March 2020**



# **ABOUT MAHARISHI UNIVERSITY OF INFORMATION TECHNOLOGY**

The Maharishi University of Information Technology (MUIT) was established under MUIT Uttar Pradesh Act No. 31 of 2001 notification no. 573 dated 06 October 2001. The University Campus is at PO- Maharishi Nagar, Dist.- GB Nagar, Opp Sector 110, Sector 110, Noida, Uttar Pradesh. The University is reputed to disseminate quality education. The University is a UGC recognized university with jurisdiction spread over entire Uttar Pradesh. His Holiness Maharishi Mahesh Yogi Ji was the First Chancellor of the University. The MUIT has its main campus in Lucknow & other campus is located in Noida. MUIT has been recognized and included in the list of Universities, maintained by the UGC under section 2(f) of the UGC Act, 1956. The Noida campus of the University offers B.Sc. in Animation & Multimedia with Life Skills, M.Sc. in Animation and Multimedia with Life Skills, B.Tech in Computer & Data Science, B. Tech (Computer Science) & Engineering, M.Sc. in Data Science, P.G. Diploma in Data Science, BBA-LLB, BA-LLB, LLB, LLB & LLM Courses. Our university has a central library which is a depository library for the International Society of International Law (ICRC) and on vedic literature. It is fully online and searchable online via online public access catalogue (OPAC).

## **ABOUT MAHARISHI LAW SCHOOL**

Maharishi Law School offers comprehensive programs that are taught by well- experienced and renowned faculty. We are committed towards helping people explore the lengths and breadths of legal education, and it is for this reason that we offer several programs at our School of Law.

Being one of the best law colleges in Delhi NCR, our LLB course is accurately designed to give the students an in-depth knowledge of the various aspects that law deals in. With us, students can stay assured about their career in the field of law. Apart from this, we also educate our students about the various developments in the legal sector and ensure that they are ready to face the challenges of the legal world.

## **CONCEPT NOTE**

Maharishi School of law, Maharishi University of Information Technology, Noida is organizing two-day International Seminar on Criminal Law & Administration of Criminal Justice System in India & in South Asian Countries on 14th and 15th of March 2020.

Eminent personalities from various spheres of legal profession will be attending the seminar to share their perspective and expertise on the issue to be discussed. Through this seminar, we aspire to generate interest, enhance and leverage the understanding of the students in the ongoing dialogue of criminal law and administration of criminal justice system in India and its SAARC countries and its intricate dynamics. The objectives of the seminar are to provide a platform to students of various law schools and members of the allied disciplines to have qualified discussions on various themes revolving around the topic.

This seminar will provide an opportunity to bring together the curious and inquisitive students to the legal luminaries and professionals who are involved in the area of criminal law. The seminar will be an educative event consisting of invited talks and panel discussions to galvanize the targeted aware citizens for the benefit of the criminal justice system prevailing in the country and the SAARC countries.

# CALL FOR SUBMISSION

We are looking forward for proposals in form of abstracts, Indian as well as foreigner Academician, Corporate, Bureaucrat, policymakers, journalist, representatives of Government Organizations, civil society/NGOs, Lawyers, Research Scholars and Students. The Abstract should not only address the Key issues but also highlight different views and arguments in current scenario. The abstract should expressly include the novelty of the idea that the writer wishes to put forth. This should furthermore categorically mention the specific outcome of the research paper; however, it should provide the existing literature with the practical utility of author's recommendations

## THEME & SUB-THEMES

### I. CRIME AGAINST WOMEN

1. Violence against Women
2. Role of Feminism in changing social norms.
3. Workplace Harassment
4. Domestic Violence- Issues & Challenges
5. Rape & Assault (Rape Amendment Bill)
  - Custodial Rape
  - Marital Rape
  - Rape Amendment laws
6. Dowry Death
7. Female Foeticide & Infanticide
8. Female Genital Mutilation & the Laws
9. Human Trafficking & Prostitution
10. Devdasi System in India- Historical Background and Supreme Court's stance on it.
11. Cyber Crimes against women and prevention.
12. Prevention of crimes against women in India and challenges.
13. Termination of pregnancy- Forced Abortion.
14. Prevention of crimes against women- International Commitments.
15. Legal changes towards justice for sexual assault victims in modern India.

### II. CRIMINAL JUSTICE SYSTEM IN INDIA & SAARC COUNTRIES

1. Justice to Victims & Fair Trial
2. Rights of Accused
3. Reformation of Criminal Justice System
4. Moral Policing in India and in SAARC countries
5. Dilemmas in criminology and criminal justice.
6. Criminal Justice technology in 21st century- crime prevention and policing
7. Trends and issues in crime and criminal justice
8. Contemporary crime discourse and depiction.
9. Criminal jurisprudence in India in wake of Supreme Court judgements and technological advancements.
10. Jurisprudence aspect of theories of punishment in modern days
11. Hostile Witness

### III. TRADITIONAL AND NEW CRIME

1. White Collar Crimes
2. Police Atrocities
3. Honour Killing
4. Race, Ethnicity, social structure and crime.
5. Organised Crimes
6. Economic Crimes
7. Technology, crime and its changing patterns.
8. Cross border and Transnational Crimes: Complexities
9. Mob Lynching
10. Domestic Violence Against men
11. Homosexual Rape
12. Male Sexual Abuse & Law relating to it

#### **IV. CRIME RELATING TO INFORMATION TECHNOLOGY**

1. Cyber Crimes in India In Consonance with Laws of Developed Countries
2. Cyberterrorism/ Hate Speech on Social Media & Its Conviction as Per Indian Criminal Law
3. Technology crime related to online games
4. Cyber Fraud & its Prevention

#### **V. CONSTITUTIONAL CHALLENGES**

1. Euthanasia
2. The Transgender Persons (Protection of Rights) Act, 2019
3. Sedition
4. Right to Privacy & Aadhar Linkage
5. Revoking of Article 370
6. Uniform Civil Code
7. Right to Life include Right to Die- Issues & Challenges in reference to Section 309 IPC

#### **VI. CRIME AND PUNISHMENT REVISION**

1. Juvenile Delinquency
2. Capital Punishment- Abolishment of Death Penalty
3. Custodial Torture
4. Gender Neutral Law
5. Revision of punishment provisions of deterrent theory
6. The Role of Forensic Psychology in Criminal Justice

#### **WHO CAN PARTICIPATE?**

Indian as well as foreigner Academician, Corporate, Bureaucrat, policymakers, journalist, representatives of Government Organizations, civil society/NGOs, Lawyers; Research Scholars and Students from various fields, allied subjects and multi-disciplinary fields are invited to contribute to the seminar.

#### **Co-Authorship**

Co-Authorship up to a maximum of four authors is allowed.

#### **How to Participate?**

Authors may send their abstract at [internationalseminar.muit@gmail.com](mailto:internationalseminar.muit@gmail.com)

#### **Abstract: -**

The abstract should not exceed 350 words, and must be accompanied by a cover page, stating the following:

- Sub-Theme
- Title of the Paper
- Name of the Author(s)
- Name of the Institute
- E-mail Address
- Postal Address
- Contact number

## **Paper: -**

- The soft copy of the final research paper must be submitted in .doc/.docx format to [internationalseminar.muit@gmail.com](mailto:internationalseminar.muit@gmail.com)
- with the subject “Research Paper Submission”.
- A cover letter mentioning the Title of the paper and relevant sub-theme, Name of the Author(s), Course, Year of Study (if applicable), Name of the college/University (if applicable), Professional Position (if applicable), with Postal Address, Email address and Contact Number. Apart from the cover letter, there should not be anywhere mention of any of the details of the author/s. The file name must contain the name of the author(s) along with the name of the paper. (“Name of the author” \_ “Name of the research paper”).
- Registration Form- All the participants are required to send the scanned copy of the registration form.
- Copy of the scanned payment receipt/Draft.
- The soft copies have to be sent at [internationalseminar.muit@gmail.com](mailto:internationalseminar.muit@gmail.com)
- The hard copies of the cover letter, registration form and the payment receipt to be submitted at the time of on the spot registration.
- Maharishi Law School, Maharishi University of Information Technology, Noida in keeping with the mandate of publishing original material, adopts a stringent anti-plagiarism policy. Any paper containing any unattributed work is liable to be rejected.
- The selected author must carry 4 hard copies of their papers, for submission to the panel member, along with I-Card of the concerned university/ college.

## **Formatting Requirements: -**

- The main text should be in Times New Roman with font size 12 and line spacing of 1.5.
- The footnotes should be in Times New Roman, font size 10 with spacing 1.0
- One-inch margins should be maintained on all four sides.
- Citation style: bluebook, 20th Edition.
- The maximum length of the paper shall not exceed 3500 words, (excluding the footnotes/end notes/annexure/reports etc).
- All the abstract submission is to be made in Microsoft Word (.doc) 2007/2010. Full paper has to be submitted in pdf.

## **Registration fees**

The registration fee including registration kit, lunch, tea break, etc., excluding the accommodation, is as follows:

### **Students**

- (1) For Paper Presenters - Rs 1,000/-
- (2) For Participant - Rs 750/-

### **Professionals**

- (1) For Paper Presenters - Rs 1,500/-
- (2) For Participant - Rs 1,250/-

### **Absentia Presentations**

- (1) For Paper presentation (student)- 1,500/-
- (2) For Paper Presentation (professionals)- 2,000/-

Once the payment has been made, please take a screenshot of the transaction and mail it along with the scanned copy of the registration form to [internationalseminar.muit@gmail.com](mailto:internationalseminar.muit@gmail.com) separate registration needs to be done for co-authors.

## **Payment Details**

- Payment through online transfer  
Name of the Bank: Corporation Bank  
Account No.: 520101221978271  
IFSC code: CORP0000533
- Payment through Paytm & Phonepe: 9793200993

## **Presentation Guidelines**

- The presentation is restricted to 8 minutes + 2 minutes time format for rebuttal round.
- The selected author(s) must also carry 4 hard copies of their paper, for submission to the panel member, along with I-Card of the concerned university/ college.

## **Publication Policy**

All the submission sent must be original and should not have been published or under consideration for publication in any other journal. TPlagiarized entries are liable to be rejected.

There must not be any copyright issues with the paper sent for the publication purposes, and if any such issues are later discovered, Maharishi Law School, Maharishi University of Information Technology, Noida is not responsible in any regard. The editors reserve the right to delete or edit any article or part thereof whose content is found to be offensive, defamatory, out rightly unethical, or if it is suggestive of racism, sexual or religious discrimination, illegal or terror activities etc. The article is subject to be rejection if its content is likely to offend the religious or political sentiments of the readers. Maharishi Law School, Maharishi University of Information Technology, Noida reserves the right to publish the shortlisted papers. The shortlisted authors have to sign the copyright agreement with the publisher. Selected paper will be published with the ISBN (International Standard Book Number), ISSN and RNI approved journal.

## **TIMELINE FOR PAPER SUBMISSION**

- Submission of Abstracts by: **31st January, 2020**
- Notification of selected Abstracts: **2nd February, 2020**
- Submission of full papers by: **28th February, 2020**
- Last date for Registration via E-Mail: **04th March 2020**
- International Seminar Date: **14th-15th March 2020**

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